

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00501/2020

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Shri K.Sunder Raj,
Aged about 56 years,
S/o late Kannappa,
Working as Electrician,
Sports Authority of India,
NSSC Bangalore,
Residing at No.11,
Sri Krishna Temple Road,
Dodda Bommasandra,
Vidyaranyapura Post,
BANGALORE – 560 097.

....Applicant

(By Advocate Shri G.S. Naveen Kumar, proxy for Shri S. Rajesh, Advocate)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Youth Affairs & Sports,
Shastri Bhavan, NEW DELHI – 110 001.

2. The Director General,
Sports Authority of India [SAI],
Jawaharlal Nehru Stadium,
Sports Complex, Lodhi Road,
NEW DELHI.

3. The Principal & Disciplinary Authority,
Sports Authority of India,
Lakshmi Bai National College &
Physical Education,
TIRUVANANTHAPURAM – 695 581.

4. The Senior Director,
Sports Authority of India,
Nethaji Subhash Southern Centre,
Mysore Road,
Jnana Bharathi Complex,
BANGALORE -560 056.Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, Shri G.S. Naveen Kumar, proxy for Shri S. Rajesh, learned counsel representing the applicant, wishes to withdraw the Original Application.

2. Accordingly, the OA is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/